

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/1384/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rita Kar,
Special Judge, CBI, Assam,
Addl. Court No. 3, Guwahati.

Dated, Guwahati the March, 2021.

Sub: **Casual leave.**

Ref:- Your Letter No. SPL/CBI-3/35/CL(O)/197, dtd. 01.03.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for one day on 02.03.2021, has been granted.

The Special Judge, CBI, Assam, Addl. Court No. 1, and his absence, the Special Judge, CBI, Assam, Addl. Court No. 2 will remain in charge of your Court and office.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/1385-A, dated 3.3.2021
Copy to:-

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
3. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rdso